

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 4**  
**CA(CAA)-74(PB)/2019**

**IN THE MATTER OF:**

Mahalakshmi Ecosphere Pvt. Ltd. with  
Ayann Tex India Pvt. Ltd.

.... Applicant/petitioner

**Order under Section 230-232**

**Order delivered on 29.04.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the applicant

Mr. Harrish Khurana, Mr. D. Ramya Gayathri,  
Ms. Anuradha, Advs.

**ORDER**

Arguments heard. Order reserved.



**(M. M. KUMAR)**  
**PRESIDENT**



**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**